

next week. ऐडजर्नमेंट मोशन तो नहीं आएगा लेकिन मैं डिस्कशन करवा दूंगा।

(*Interruptions*)

MR. SPEAKER : Not allowed. We cannot allow. Not allowed.

(*Interruptions*)

MR. SPEAKER : It is a legal problem. Not allowed. No. No.

(*Interruptions*)

MR. SPEAKER : Not allowed. I do not agree. No.

DR. VASANT KUMAR PANDIT (Rajgarh) : A privilege motion against DDA is pending since November. All that has been done is to send me the explanation of the DDA. But you have to take a final decision on my submission made to you. I want your judgement on that.

अध्यक्ष महोदय : आप मुझसे पूछ लीजिएगा। I think this has been already disallowed.

(*Interruptions*)

MR. SPEAKER : Not allowed. I do not allow.

श्री सत्यनारायण जटिया (उज्जैन) : राजस्थान और मध्य प्रदेश में अफीम की काश्त को बहुत नुकान हुआ है...केन्द्र सरकार के आश्वासन के बावजूद सर्वेक्षण दल और राहत की घोषणा नहीं की गई है।

अध्यक्ष महोदय : We will see. We will discuss. डिमांड्स आ रही हैं, उस पर देख लेंगे।

श्री राजेन्द्र प्रसाद यादव (मधेपुरा) : होली के अवसर पर स्पूरियस शराब पीने से बहुत से लोगों की मृत्यु हो गई।

अध्यक्ष महोदय : इसके लिए स्टेट्स को

बोलिए। वहां पर जो एम. एल. एज. हैं उनको कहिए कि वह इसको वहां पर देखें।

PROF. K.K. TEWARI (Buxar) : A very serious situation has arisen in Gardenreach Workshop area in Calcutta. A Senior IPS Officer has been killed.

अध्यक्ष महोदय : वह डिस्कशन कर रहे हैं। आज मीटिंग कर रहे हैं। पोर्ट एंड डाक वर्कस के मुताल्लिक कब डिस्कशन करेंगे वह उसमें आएगा।

(*Interruptions*)

MR. SPEAKER : Not allowed. This wrong.

(*Interruptions*)

(MR. SPEAKER : Not, allowed. बारी-बारी से आप यह क्यों करते हैं ? मैं यह कह रहा हूँ कि कंसिडर कर रहा है और अगले हफ्ते इस पर डिस्कशन किसी वक़्त कराएंगे।

Shri Ramavatar Shastri. Calling Attention.

12.04 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of Defence for 1984-85 and Defence Services Estimates, 1984-85

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : I beg to lay on the Table :—

- (1) A copy of the detailed Demands for Grants (Hindi and English versions) of the Ministry of Defence for 1984-85.

(Placed in Library. See No. LT-7941/84)

- (2) A copy of the Defence Services

Estimates, 1984-85 (Hindi and English versions).

[Placed in Library. See No. LT-7942/84]

Employees Provident Funds Schemes 1983 and Financial Estimates and Performance Budget of Employees State Insurance Corporations for 1984-85

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI DHARMAVIR) : I beg to lay on the Table :—

(1) A copy of the Employees' Provident Funds (Fifth Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. G.S.R. 13 in Gazette of India dated the 7th January, 1984, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library. See No. LT-7943/84]

(2) A copy of the Financial Estimates and Performance Budget (Hindi and English versions) of the Employees' State Insurance Corporation, for the year 1984-85, under section 36 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-7944/84.]

Review on the Working of Children's Films Society, India, Bombay, Annual Report of the Said Society and a Statement showing reasons for delay in laying the Review as well as Annual Report

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI GULAM NABI AZAD) : I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Children's Film Society, India, Bombay for the year 1982-83 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Children's Film Society,

India, Bombay, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT-7945/84).

MR. SPEAKER : Mr. Ramavatar Shastri.

(Interruptions)**

MR. SPEAKER : I disagree with you. Not allowed. I have not allowed him.

(Interruptions)**

MR. SPEAKER : Not allowed. I am not going to give any reasons. Not allowed.

(Interruptions)**

MR. SPEAKER : Not a single word I have allowed.

(Interruptions)**

MR. SPEAKER : I am not to learn the rules now. I have already learnt them quite enough in the last four years. And I follow the rules.

(Interruptions)**

MR. SPEAKER : Not allowed. I have not allowed. I do not agree with him.

(व्यवधान)

अध्यक्ष महोदय : शास्त्री जी, आप बोलिए । क्या मैं दूसरे का नाम लूँ ?

(व्यवधान)

अध्यक्ष महोदय : आपको पता लग जाएगा । You will be informed.

(Interruptions)**

MR. SPEAKER : They know that I am going to discuss it. लेकिन मैं क्या कर सकता

**Not recorded.